

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1156(CHE)/2024

PETITION NUMBER : CP(IB)/104A(CHE)/2018

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar
M/s. Jaimurugan Textiles Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Reg 47A of r/w Rule 11 of NCLT Rules,
2016**

ORDER

Ld. Counsel Ms.Niranjani Devi for the Applicant.

Applicant sought exclusion of Covid-19 lockdown time period from 25.03.2020 to 14.03.2021 and 10.05.2021 to 30.06.2021 being 407 days and extend the liquidation period up to 30.05.2022.

List on **06.06.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk